

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 111**  
**(IB)-287(PB)/2019**

**IN THE MATTER OF:**

Shakti Lasiyal & anr.	....	Applicant / petitioner
Vs		
Umang Realtech Pvt. Ltd.	....	Respondent

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 18.02.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S.K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-	Mr. Kunal Sabharwal, Adv.
For the respondent	Mr. Rajesh P., Mr. Prashant Jain, Adv.

**ORDER**

For order see, CP No. (IB)-376(PB)/2019.

18.02.2019.  
Aarti Makker